

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).32118/2011

(From the judgement and order dated 30/08/2011 in WP No.254/2009 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

M/S ANSAL PROPERTIES & INFRAS.LTD.

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T. and stay and permission to
file synopsis and list of dates and permission to file additional documents
and with prayer for interim relief and office report)

WITH SLP(C) NO. 245 of 2012

(With appln(s) for permission to file additional documents and permission
to file lengthy list of dates and with prayer for interim relief and office
report)

WITH S.L.P.(C)...CC NO. 13412 of 2012

(With permission to file SLP and office report)

Date: 02/09/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN
HON'BLE MR. JUSTICE S.A. BOBDE

For Petitioner(s)

Mr. Kavin Gulati, Sr. Adv.
Ms. Anjali Vohra, Adv.
Ms. Priya Deep, Adv.
Mr. Umesh Kumar Khaitan, Adv.

Mr. S.M.A. Kazmi, Sr. Adv.
Ms. Mukti Chaudhry, Adv.
Mr. Sahil Chopra, Adv.
Mr. Pankaj Tiwari, Adv.

Mr. Praveen Kumar, Adv.
Mr. Kumar Rajesh Singh, Adv.
Ms. Sunaina Kumar, Adv.
Ms. Ritu Chhabra, Adv.

For Respondent(s)

Mr. P.N. Mishra, Sr. Adv.
Mr. Abhishth Kumar, Adv.
Mr. Gaurav, Adv.

Ms. Archana Singh, Adv.

Mr. Abhishek Chaudhary, Adv.
Mr. Sudhir Kulshreshtha, Adv.

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Mr. Pradeep Misra ,Adv
Mr. Ranbir Singh Yadav ,Adv
Mr. Vinay Garg ,Adv

Mr. Adarsh Upadhyay, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. P.N. Mishra, learned senior counsel appearing for the
State of UP want to place certain orders on record.

List the matters after two weeks.

	(DEEPAK MANSUKHANI)		(M.S. NEGI)	
	Court Master		Court Master	